

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:162
ANSWERED ON:22.11.2010
COASTAL SHIPPING POLICY
Sule Supriya

Will the Minister of SHIPPING be pleased to state:

- (a) whether the National Shipping Board considers issues such as survey procedures of various ports and shipyards including the upgradation/on-line examination system for Merchant Navy Officers and Engineers etc.;
- (b) if so, the details thereof;
- (c) whether suggestions have been received to bring all maritime State Boards under one Central umbrella so as to ensure uniformity in handling critical issues of security, safety and for navigational requirement;
- (d) if so, the details thereof;
- (e) whether a Coastal Shipping Policy is being formulated; and
- (f) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (f): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 162 TO BE ANSWERED ON 22ND NOVEMBER, 2010 RAISED BY SHRIMATI SUPRIYA SULE REGARDING COASTAL SHIPPING POLICY

(a) & (b): Yes, Madam. The National Shipping Board advises the Government:

- (i) on matters relating to Indian shipping, including the development thereof; and
- (ii) on such other matters arising out of the Merchant Shipping Act as the Central Government may refer to it for advice.

The Board has not considered the issues of survey procedures of various ports and Shipyards or the upgradation of on-line examination system for Merchant Navy Officers and Engineers.

(c): No, Madam.

(d): Does not arise.

(e): Yes, Madam.

(f): The details have not been finalized.